

THE MINISTER OF HOME AFFAIRS (SHRI Y.B. CHAVAN) : Illegal activities of some Mizo-Kuki miscreant consisting of harassment and intimidation of the local tribals in some parts of Mani-pur³ have come to notice and suitable steps have been taken.

SCHOLARSHIPS FOR SCHEDULED CASTES AND SCHEDULED TRIBES STUDENTS

*85. SHRI B. K. GAIKWAD : Will the Minister of EDUCATION be pleased to state :

Sf (a) the number of scholarships awarded to students belonging to the Scheduled Castes and the Scheduled Tribes during the year 1967-68;

(b) the number of applications for scholarship rejected by Government during the year 1967-68; and

(c) what are the reasons for the rejection of those applications ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) Under the Scheme of Scholarships for overseas studies to Scheduled Castes, Scheduled Tribes, Denotified Nomadic and Semi-Nomadic Tribes students, with which the Education Ministry is concerned, 10 and 5 scholarships were awarded to Scheduled Castes and Tribes respectively during the year 1967-68.

(b) Scheduled Castes	30
Scheduled Tribes	8

(c) Applications have been rejected either on the ground of not possessing prescribed qualifications or for not belonging to the prescribed "caste".

EDUCATION COMMISSION PAY-SCALES FOR HARYANA AND HIMACHAL TEACHERS

*86. SHRI K. C. BAGHEL : Will the Minister of EDUCATION be pleased to state :

(a) whether the recommendations of the Education Commission in regard to pay scales of teachers have been made applicable in Haryana and Himachal Pradesh;

(b) if not, whether Government propose to implement the new scales and if so, from which date; and

(c) if the reply to part (b) above be in the negative, the reasons there for ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) :

(a) to (c) In Haryana, the Education Commission's scales have been made applicable with effect from 1-12-1967 for school teacher and with effect from 1-11-1966 for college/university teachers.

In Himachal Pradesh, the Education Commissions scales have not been implemented so far, but the matter is under the consideration of the Government.

*87. [Transferred to 1st August, 1968]

*88. [Withdrawn.]

सरकारी कर्मचारियों में अनुशासनहीनता

89, श्री रेवती कान्त सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार ने सरकारी कर्मचारियों में बढ़ती हुई अनुशासन-हीनता और काम के प्रति उनकी लापरवाही पर नियंत्रण करने के लिए मई, 1968 में कोई नया परिपत्र जारी किया है; और

(ख) यदि हाँ, तो इस रुझान पर रोक लगाने के लिये क्या कदम उठाये गये हैं।

INDISCIPLINE AMONG GOVERNMENT EMPLOYEES

*89. SHRI REWATI KANT SINHA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of India issued a new circular in May, 1968 to check increasing indiscipline among Government employees and their indifference to wards office work; and

(b) if so, what steps have been taken to check this tendency?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हाँ, श्रीमन् । गृह मंत्रालय के कार्यालय ज्ञापन संख्या 46/4/68-इस्ट्स (क), दिनांक 23 अप्रैल, 1968 का हिन्दी रूपान्तर 31 मई, 1968 को जारी किया गया था । इस परिपत्र की एक प्रतिलिपि सदन के सभा-पटल पर रखी जाती है । [दिये परिशिष्ट 65, अनुपत्र संख्या 11.] (अंग्रेजी संस्करण)

† [] English translation.